

Most urgent / Out-At-Once



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

ORDER

Ms. Anjali Sikka, Personal Assistant, (EC: 3492 / 69042329) presently posted in the Office Pool, Central District, Tis Hazari Courts, Delhi is hereby transferred and posted in Hon'ble High Court of Delhi, New Delhi w.e.f. 15.05.2026 in diverted capacity, till further orders.

Note :-

Non-compliance of transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official, as per rules.

Anju Bajak Chandna

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge (HQs), Delhi

28286-296

No. _____/Admn.I(HQs)/T&P/2026

Dated, Delhi the 16 MAY 2026

Copy forwarded for information and necessary action to :-

- 1) The Joint Registrar (Estt.-I), For Registrar General, Hon'ble Delhi High Court, New Delhi with reference to letter bearing no. 8905/Estt.I/EI-3/DHC Dated-15.05.2026.
- 2) The DDO/Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
- 3) The Personal Office of the undersigned.
- 4) The Dealing Official, Personal File/Seniority & Promotion, Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
- 5) The Dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
- 6) The Dealing Official, R&I Branch, Central District, Tis Hazari Courts, Delhi with direction to upload this order on Layers.
- 7) The Dealing Official, Computer Branch, Central District, Tis Hazari Courts, Delhi.
- 8) The Web-site Committee, Tis Hazari Courts, Delhi to upload this order on official website.
- 9) The Official concerned with immediate compliance.

Anju Bajak Chandna

Principal District & Sessions Judge (HQs), Delhi